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F. No. 12-85 / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 10/10/2017

ID No. 12-85/17

To,

Sh. Abhishek Gupta
Kelleppur, Via - Purkaji
Dist - Muzaffarnagar
UP - 251327

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/2017/81019/3 Dt. 20/9/17 and our ID No. 12-85/17 the information received from DR(A) containing 01 Page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

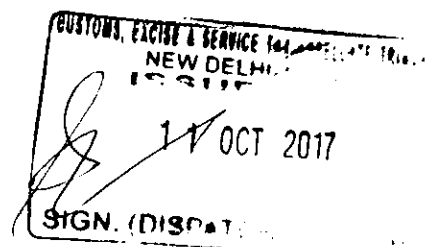
Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

M.P.
(V.P. Pandey)
Central Public Information Officer

Copy to:-

Sh. S. Bhowmick
Under Secretary-Ad-IC (CESTAT)
Sect. of Imp. del., M.O.F.
North Block, New Delhi - 110001



F.No. 28(2)/CESTAT/Misc/07
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

I.D.No.12-85/17
Dated 03.10.2017

Sub: The information sought under RTI Act, 2005 - reg

Sir,

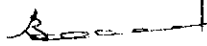
Please refer to the RTI application No. DOREV/R/2017/81019/3 dated 20/9/2017 and your letter No. 12-85/CESTAT/CPIO-ND/VPP/2017 dated 21.09.2017. The required information sought under para 5⁶ is stated below

STAFF POSITION OF CESTAT AS ON 15.7.2015

S.N.	Post	VACANCY
1	President	
2	Member	13
3	Registrar	0
4	Deputy Registrar	6
5	Asstt. Registrar	8
6	Technical Officer	3
7	Accounts Officer	0
8	Sr. Private Sec.	12
9	Court Master	7
10	Accountant	0
11	Lib.Inf.Asst	4
12	Care Taker	1
13	Head Clerk	3
14	Hindi Translator	0
15	Steno-II	25
16	Steno-III	3
17	UDC	10
18	LDC	9
19	SCD	1
20	3-Wheeler Driver.	0
21	MTS	52
22	Total	157

This Tribunal cannot specify the time within which the vacant posts will be filled as appointments are done by different recruiting/selecting agencies.

Yours faithfully,


(Bineesh Kumar K.S.)
Deputy Registrar(Admn)

To

CPIO/Assistant Registrar, CESTAT, New Delhi

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F. No. 12-85 / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated:- 21/09/2017

ID No. 12-85/17

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. DOREV/R/2017/81019/3 dated 20/9/17 of Shri /Smt. Abhishek Gupta under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. DOREV/R/2017/81019/3 dated. 20/9/17 CPIO ID No. 12-85/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 05/10/2017 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

V.P.
(V.P. Pandey)

Central Public Information Officer

Copy to:

1. DR(A)

2. _____

3. _____

4. Sh. Abhishek Gupta

Kellenpur, via - Purkaji

Dist- Muzaffarnagar -251327

22 SEP 2017

A

gmuw
21/9/17

o/c

ID - 12 - 85/2017

RTI MATTER 5

F. No. R20011/164/2017-Ad.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

ru
20/9/17

New Delhi, 13th September, 2017

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to an RTI application dated 01.09.2017 from Sh. Abhishek Gupta, Muzaffarnagar, received in this office on 08.09.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information in r/o point 5 and 6 of the RTI Application to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO
Tele: 2309 5358

3610/R
19/9/17
DGS
CPIO

(DRLA)

578063/2017/US(A). 1A&B

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या):	DOREV/R/2017/81019/3	Date of Receipt (प्राप्ति की तारीख):	01/09/2017
Transferred From (से स्थानांतरित):	Department of Revenue on 05/09/2017 With Reference Number: DOREV/R/2017/81019		
Remarks(टिप्पणी):	आवेदन सूचना का अधिकार अधिनियम 2005 की धारा 6(3) के अन्तर्गत आवश्यक कार्यवाही के लिए हस्तांतरित की जाती है।		
Type of Receipt (रसीद का प्रकार):	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा):	English
Name (नाम):	Abhishek Gupta	Gender (लिंग):	Male
Address (पता):	VPO- Kellenpur, Via- Purkaji, Distt- Muzaffarnagar, Pin:251327		
State (राज्य):	Uttar Pradesh	Country (देश):	Details not provided
Phone Number (फोन नंबर):	Details not provided	Mobile Number (मोबाईल नंबर):	+91-9058772333
Email-ID (ईमेल-आईडी):	abhishekguptamzn@gmail.com		
Status (स्थिति)(Rural/Urban):	Rural	Education Status:	
Requester Letter Number(निवेदक पत्र संख्या):	Details not provided	Letter Date:	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?):	No	Citizenship Status (नागरिकता):	Indian
Amount Paid (राशि का भुगतान):	0 (Received by Prime Minister's Office) (original recipient)	Mode of Payment (भुगतान का प्रकार):	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है):	S.Bhomick US(AD.IC)		
Information Sought (जानकारी मांगी):	Transferred for an appropriate action in respect of Point No. 5 & 6 of the RTI Application.		

Original RTI Text (मूल आरटीआई पाठ):

Please provide information on following point as per RTI Act 2005:-

1- On 15th August 2017 from Red Fort Shri Narendra Modi speech out that _ Over 1.75 lakh fake companies have been shut

3/9
S. H. A. 1A
1A-1B
S. H. A. 1C

13/9/17
Ms. Humay / Sh. Neeraj / Sh. Pradeep

ID - 12-85/2017

3
RTI MATTER

F. No. R20011/164/2017-Ad.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

20/9/17

New Delhi, 13th September, 2017

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi – 66.

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Encl: - As above

3610/R
19/9/17

[Handwritten signature]

CPIO

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO
Tele: 2309 5358

[Handwritten signature]

578063/2017/PS (Ad. 1A & B)

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R/2017/81019/3	Date of Receipt (प्राप्ति की तारीख) :	01/09/2017
Transferred From (से स्थानांतरित):	Department of Revenue on 05/09/2017 With Reference Number : DOREV/R/2017/81019		
Remarks(टिप्पणी) :	आवेदन सूचना का अधिकार अधिनियम 2005 की धारा 6(3) के अन्तर्गत आवश्यक कार्यवाही के लिए हस्तांतरित की जाती है।		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	Abhishek Gupta	Gender (लिंग) :	Male
Address (पता) :	VPO- Kellenpur, Via- Purkaji, Distt- Muzaffarnagar, Pin:251327		
State (राज्य) :	Uttar Pradesh	Country (देश) :	Details not provided
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-9058772333
Email-ID (ईमेल-आईडी) :	abhishekguptamzn@gmail.com		
Status (स्थिति)(Rural/Urban) :	Rural	Education Status :	
Requester Letter Number(निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Prime Minister's Office) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
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8/9
Ad. 1A
Ad. 1B
Ad. 1C

18/9/17
Ms. Humayun Sh. Neeraj / Sh. Pradeep



down__ . Please provide me the details of all such companies with their address/contact details . Also provide the information of number of closed companies state wise and city wise with the reason of closing the company.

2-On 15th August from Red Fort Shri Narendra Modi speech out that __Black money worth Rs. 1.25 lakh cror has been unearthed__ . Where is the money kept now if in cash forms . What govt has planned to do with this money . What was the source of this money.

3-List of startups that are funded with Mudra Yojna with the name and amount of loan.

4-Which action are taken by NITI Aayog since it has been formed.

→5-How many posts are vacant till 1st Aug 2017 in various central department. PLease provide information department wise.If there is any vacant post Till when all the post will be filled.

→6-In RTI department which posts are vacant . Describe the post details and reason for the same.

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